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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II

SPECIAL BENCH(Video Conference)

CORAM:HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.06.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/232/2021 in CP(IB) No.574/7/HDB/2019
NAME OF THE COMPANY	Priyaranjani Fibres Ltd
NAME OF THE PETITIONER(S)	Stressed Assets Stabilisation Fund (SASF)
NAME OF THE RESPONDENT(S)	Priyaranjani Fibres Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Learned counsel for the Financial Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

We direct the parties to complete the pleadings within two weeks by exchanging inter se.

Matter stands adjourned for further consideration to 02.07.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL